NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 75/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017

Name of the Company:

Palshellcast Pvt. Ltd.

Section of the Companies Act: <u>Section 230-232 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Ishan Shah

Advocate

Petitioner

2. Pinakin Shal

PC 1

-4

<u>ORDER</u>

Learned PCS Mr. Pinakin Shah with Learned Advocate Mr. Ishan Shah present for Applicant.

Heard arguments of Learned Counsel for Applicant.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER HIDICIAI

Dated this the 30th day of May, 2017.